

(b) if so, whether any report has since been sent to Government by the Commission; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) No, Sir. The Commission is expected to submit its report by the 30th November, 1966.

(c) Does not arise.

Theft Cases in Delhi

1457. Shri Yashpal Singh:

Shri Bagri:

Dr. Ram Manohar Lohia:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1072 on the 3rd August, 1966 and state:

(a) the steps taken to bring down the theft cases in Delhi;

(b) whether any special funds have been allotted for the establishment of a special squad in the Delhi Police for the purpose; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The following steps have been taken to bring down the theft case in Delhi:

(i) Stringent surveillance over the movements of listed bad characters, known thieves and burglars by the local police.

(ii) Intensive police patrolling both in plain clothes and in uniform, in areas where a large number of theft cases are reported.

(iii) Periodical action under the preventive sections of the Cr. P.C. against roughs.

(iv) Naka Bandi and traps to minimise the crime against property.

(v) Thorough interrogation of red handed captures in pick-pocketing and cycle theft cases.

(vi) Intensive drive for registration of domestic servants.

(b) No, Sir.

(c) Does not arise.

Fertilizer Factory, Cochin

1458. Shri R. S. Pandey:

Shri Yashpal Singh:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a Fertilizer Factory is going to be set up in Cochin;

(b) if so, when it is likely to go into production; and

(c) the extent to which it will meet the need of the country?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) Yes.

(b) By the middle of 1969.

(c) The plant is expected to produce 145,000 tonnes of fertilizer in terms of nitrogen per annum and to that extent the country's requirements will be met.

Wage Board for Sugar Industry

1459. Shri P. Kunhan:

Shri Laxmi Dass:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) the progress made so far by the Second Central Wage Board for the sugar industry;

(b) whether the Wage Board has recommended any interim relief for the workers and if so, when; and

(c) when the Wage Board is likely to finalise its report?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan): (a)

The Wage Board has held four meetings to consider the various matters under its investigation. A comprehensive questionnaire has also been issued.

(b) No.

(c) It is not possible to say at this stage when the Board would be able to finalise its report.

Wage Board for Electricity Workers

1460. Shri P. Kunhan:

Shri Laxmi Dass:

Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) the progress made by the Central Wage Board for Electricity Workers so far;

(b) whether the Wage Board has recommended any interim relief for the workers and if so, when;

(c) whether any questionnaire has been issued to the Trade Unions and Employers Organisations; and

(d) if not, the reasons for the delay?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan):

(a) The Wage Board has held three meetings so far.

(b) The Board is seized of the matter but it has not made any recommendations so far.

(c) and (d) Not yet. A draft questionnaire was placed before the Board's meeting held in October 1966 and it is proposed to be finalised in the next meeting scheduled to be held on the 21st-22nd November in the light of comments received from the members.

International Telegraph Office

1461. Dr. Melkote: Will the Minister of Communications be pleased to state:

(a) whether the International Telegraph Office is considered as a Model

Telegraph Office and staff provided on non-formula basis;

(b) whether employees who are not fluent in English and/or other languages, are employed causing considerable inconvenience to the tourists and other foreign dignitaries;

(c) whether the phonograms are received after considerable delay from the parties for want of sufficient telephone instruments, typewriters and proper cabins;

(d) whether the revenue earned by this office is more than Rs. 10,000 per day; and

(e) if so, the steps taken to improve matters?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): (a) Staff are not provided on non-formula basis.

(b) No sub-standard staff is employed in the office.

(c) Though majority of phonograms are received within 20-minutes, there are some cases of delay during peak hours.

(d) Yes.

(e) Arrangements are being made to expedite clearance of phonograms during peak hours.

Transfer of Telegraph Engineering and Traffic Officers

1462. Dr. Melkote: Will the Minister of Communications be pleased to state:

(a) the number of Telegraph Engineering and Traffic Officers who have been allowed to continue for over six years in Delhi;

(b) the number of Transfer orders issued during 1965 and 1966 which were later cancelled with reasons therefore;

(c) the policy of Government in the matter of transfer of Officers in the